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S K Dalai -v- UOI/AG.

ORDER/DIRECTION SL.No.10.

OA 1050/12

By Advocate:

By Advocate:

Date-8.2.2013

CORAM:

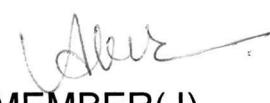
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER(A)

On 4.2.2013 when the matter was called, none appeared for the applicant and accordingly, the matter was directed to be listed to this day, i.e., 8.2.2013. To-day also nobody has appeared for the applicant. Accordingly, eight weeks time is allowed to remove the defects failing which the matter shall be dismissed without any further reference to the Bench.

Registry is directed to send a copy of this order to the applicant in the address given by Speed Post by 12.03.2013.


MEMBER(A)


MEMBER(J)